## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/202/2016

NAME OF THE PETITIONER(S)

: Sreeram Sarath & another

NAME OF THE RESPONDENT(S)

: M/s Phykon Solutions Private Limited & 4 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

K. Crawtham Kumas Athiban Virjay A.K

Counsel for P

Aliber G.V. Man

K.RAMASANY G.V.MOHANKUMAR

Course for Resporces

## **ORDER**

Counsel representing both the parties are present and stated that they received a copy of the Auditor's report and sent the same to their clients. They prayed time for seeking further instructions from their clients. Time extended at their request. Put up on 24.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc